GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 2040 TO BE ANSWERED ON 06.12.2024 Infrastructure of AYUSH Services

2040. Shri Haribhai Patel:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has taken or proposes to take any measures to improve the infrastructure of AYUSH services and accessibility thereof in various States in the country, stream-wise;
- (b) if so, the details thereof and if not, the reasons therefor, State/UT-wise including Gujarat;
- (c) the steps taken by the Government under the National AYUSH Mission (NAM) to promote the development of AYUSH system and medicines during the last three years, State/UT-wise; and
- (d) the details of the funds sanctioned, allocated and utilized under NAM during the last three years, State/UT-wise?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (d) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Gujarat and providing financial assistance for overall development & promotion of different Ayush systems of medicine which also includes improvement of infrastructure of Ayush services and its accessibility in various states of the country. The mission inter-alia makes provision for the following activities:

- (i) Operationalization of Ayush Health and Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries and Sub health Centres.
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv)Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
- (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.
- (vi)Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.
- (vii) Ayush Public Health Programmes.
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.

Under NAM, as per the proposals received from the State/UT Governments through the State Annual Action Plans (SAAPs), Ministry of Ayush has released an amount of Rs. 227038.95 lakhs to States/UTs for implementation of different approved activities of SAAPs during last three years. The State/UT –wise status of funds sanctioned/allocated/utilized during the last three years is furnished at **Annexure**.

Annexure The funds sanctioned, allocated and utilized under NAM during the last three years, State/UT-wise (as reported by State/UT Governments)

(Rs. In lakhs)

| | | 2021-22 | | 2022-23 | | 2023-24 | | Total | |
|---------|--------------------------------------|---------|----------|-------------|----------|---------|----------|----------|----------|
| Sl. No. | Name of States/UTs | Release | Utilized | Release | Utilized | Release | Utilized | Approved | Utilized |
| 1 | Andaman & Nicobar Islands | 296.06 | 295.44 | 142.39 | 142.39 | 407.29 | 387.65 | 1097.54 | 1077.29 |
| 2 | Andhra Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 385.40 | 358.79 |
| 3 | Arunachal Pradesh | 180.85 | 180.85 | 402.04 | 402.04 | 1186.04 | 1016.60 | 2447.02 | 2277.58 |
| 4 | Assam | 639.52 | 507.91 | 1011.7 7 | 908.67 | 3471.45 | 2883.72 | 5469.89 | 4647.45 |
| 5 | Bihar | 1686.08 | 1686.08 | 0.00 | | 1161.06 | 194.66 | 3363.67 | 1913.09 |
| 6 | Chandigarh | 94.86 | 94.05 | 189.73 | 155.02 | 226.32 | 210.86 | 706.73 | 655.74 |
| 7 | Chhattisgarh | 841.31 | 735.01 | 0.00 | 0.00 | 2151.43 | 1171.44 | 5683.80 | 3874.80 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 0.00 | 0.00 | 0.00 | 0.00 | 408.45 | 275.92 | 408.45 | 275.92 |
| 9 | Delhi | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 10 | Goa | 218.99 | 218.99 | 142.29 | 105.37 | 628.30 | 491.63 | 1055.57 | 881.97 |
| 11 | Gujarat | 466.93 | 450.55 | 1908.62 | 794.41 | 2961.42 | 920.27 | 5580.98 | 2354.31 |
| 12 | Haryana | 647.70 | 610.23 | 1219.91 | 1157.65 | 3026.59 | 1782.27 | 7928.62 | 6351.59 |
| 13 | Himachal Pradesh | 1261.80 | 1178.08 | 3873.58 | 3719.97 | 3659.22 | 1927.83 | 9289.54 | 7320.82 |
| 14 | Jammu & Kashmir | 1313.11 | 1245.61 | 4895.09 | 4699.57 | 7510.36 | 7079.61 | 16004.31 | 15259.56 |
| 15 | Jharkhand | 1309.77 | 1309.77 | 7752.57 | 7752.57 | 2390.42 | 1976.57 | 11452.76 | 11038.90 |
| 16 | Karnataka | 1821.46 | 1776.49 | 1714.09 | 1336.24 | 5031.54 | 2602.21 | 10751.46 | 7808.33 |
| 17 | Kerala | 1153.39 | 1153.39 | 4399.83 | 4122.00 | 7989.40 | 6872.35 | 15880.20 | 14470.33 |
| 18 | Ladakh | 187.45 | 180.89 | 72.27 | 72.27 | 47.32 | 41.77 | 307.04 | 294.93 |
| 19 | Lakshadweep | 64.26 | 64.26 | 116.32 | 116.32 | 332.01 | 270.51 | 532.20 | 470.28 |
| 20 | Madhya Pradesh | 3123.20 | 3116.93 | 1716.00 | 1649.90 | 6120.00 | 5132.34 | 16567.83 | 15399.39 |

| | | 2021-22 | | 2022-23 | | 2023-24 | | Total | |
|---------|-------------------------|----------|----------|----------|----------|----------|----------|-----------|-----------|
| Sl. No. | Name of | Release | Utilized | Release | Utilized | Release | Utilized | Approved | Utilized |
| 21 | States/UTs Maharashtra | 0.00 | 0.00 | 0.00 | 0.00 | 2235.54 | 1237.81 | 2235.54 | 1237.81 |
| 21 | Manarashtra | 0.00 | 0.00 | 0.00 | 0.00 | 2233.34 | 1237.81 | 2233.34 | 1237.81 |
| 22 | Manipur | 170.04 | 126.41 | 1723.00 | 1538.20 | 0.00 | 0.00 | 2464.76 | 2215.09 |
| 23 | Mizoram | 259.08 | 259.08 | 117.27 | 117.27 | 1057.86 | 980.51 | 2091.94 | 2014.59 |
| 24 | Meghalaya | 609.78 | 609.78 | 796.84 | 796.84 | 1722.60 | 1293.22 | 3377.19 | 2947.81 |
| 25 | Nagaland | 232.27 | 232.27 | 495.78 | 495.78 | 1016.97 | 926.33 | 2999.91 | 2909.26 |
| 26 | Odisha | 1075.38 | 1065.32 | 0.00 | 0.00 | 0.00 | 0.00 | 1792.02 | 1760.14 |
| 27 | Puducherry | 200.27 | 199.03 | 623.95 | 615.88 | 197.08 | 146.16 | 1068.97 | 1008.73 |
| 28 | Punjab | 527.28 | 527.28 | 0.00 | 0.00 | 109.85 | 58.85 | 726.90 | 660.54 |
| 29 | Rajasthan | 3189.00 | 2940.43 | 0.00 | 0.00 | 3731.51 | 1795.87 | 9196.91 | 6927.25 |
| 30 | Sikkim | 99.30 | 99.30 | 626.06 | 626.06 | 492.37 | 492.37 | 1568.17 | 1568.17 |
| 31 | Tamil Nadu | 2348.27 | 2147.03 | 2428.69 | 1879.99 | 6635.76 | 4669.45 | 12029.30 | 9313.06 |
| 32 | Telangana | 3132.25 | 3044.95 | 0.00 | 0.00 | 1225.17 | 852.40 | 4357.42 | 3897.35 |
| 33 | Tripura | 138.71 | 127.32 | 1030.90 | 1004.45 | 566.99 | 375.47 | 2006.68 | 1777.32 |
| 34 | Uttar Pradesh | 13809.72 | 13601.37 | 14437.60 | 13723.78 | 12418.60 | 10779.83 | 51039.77 | 48478.85 |
| 35 | Uttarakhand | 2622.50 | 2622.50 | 1855.80 | 1855.80 | 3234.38 | 2713.15 | 8369.13 | 7847.91 |
| 36 | West Bengal | 2118.05 | 2115.78 | 1056.58 | 895.59 | 3379.39 | 2104.63 | 6801.36 | 5363.34 |
| Total | | 45838.63 | 44522.37 | 54748.94 | 50684.02 | 86732.67 | 63664.23 | 227038.95 | 196658.26 |